

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 19.11.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3795 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	K.G. Rajasekaran Vs. Alectrona Energy Pvt. Ltd.	Promila
<b>2.</b>	I.A. No. 3796 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Thermosol Glass India Pvt. Ltd. Vs. N. S. Associates Pvt. Ltd.	Saurabh Munjal
<b>3.</b>	I.A. No. 3797 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Manoj Kumar Agarwal Vs. Shri Mehndipur Balaji Infra Developers Pvt. Ltd.	Ayush Sharma

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**By Order**  
**-sd/-**

**Assistant Registrar**